

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CIVIL CAUSE LIST DATED 24-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<b><u>Misc. cases/purpose</u></b>					
1	MACT 974/19		SWETA CHAWLA	Vs.	SALMAN KHAN
2	MACT 254/20		RISHU GOLA	Vs.	IQBAL AHMED
3	MACT 263/20		SAGAR	Vs.	JENDER SINGH ORS
4	MACT 345/20		RAM TIRATH SHARMA & ORS	Vs.	MUNESH KUMAR AND ORS
5	MACT 346/20		MUKESH KUMAR SHARMA	Vs.	MUNESH KUMAR AND ORS
6	MACT 347/20		TANUJA SHARMA AND ORS	Vs.	MUNESH KUMAR AND ORS
<b><u>Issues</u></b>					
7	MACT 95/20		MUNNA @ MOHD. ASLAM	Vs.	LATE ANIL BISHT
<b><u>Plaintiff/Petitioner Evidence</u></b>					
8	MACT 731/19		RAJ KUMAR	Vs.	VICKY GUPTA
<b><u>Misc. Argument</u></b>					
9	MACT 822/19		BILAL AND ORS	Vs.	ABHINAV KUMAR AND ORS
<b><u>Final Arguments</u></b>					
10	MACT 182/2016		SHIBA ANAND	Vs	RAJENDER SINGH
11	MACT 543/18		AMI CHAND	Vs.	MOHD. WASEEM
12	MACT 544/18		PUSHPA	Vs.	MOHD. WASEEM
13	MACT 545/18		SARVES AND ORS.	Vs.	MOHD. WASEEM AND ORS.
14	MACT 617/18		NAYAB HASAN AND ORS.	Vs.	HUMESH KUMAR

## VIDEO CONFERENCING

District and Sessions Judge, Central, THC  
IN THE COURT OF Dr. Kamini Lau  
Presiding Off.-MACT  
CRIMINAL CAUSE LIST DATED 24-09-2020

<u>S.No.</u>	<u>Case Type</u>	<u>Old Case No.</u>	<u>Case No.</u>	<u>Title</u>	<u>FIR/PS</u>
<u>Misc. cases/purpose</u>					
1	M CrI	216/19	PALLE	Vs	UNKNOWN
2	M CrI	2/2020	VIDHYAWATI	Vs	OM PRAKASH
3	M CrI	5/2020	LALIT THAKUR	Vs	UNTRACE
4	M CrI.	6/2020	JAI SINGH	Vs	VIJAY CHAUHAN
5	M. CrI	64/2020	HUSNAIN	Vs	AVNEESH YADAV
6	M. CrI	23/2020	PAWAN KUMAR GUPTA	Vs	UNTRACE
7	M. CrI	30/2020	DHARMENDRA	Vs	SANTOSH KUMAR